

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No.595/(MAH)/2017

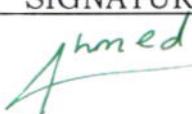
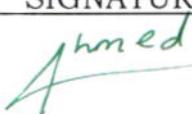
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2017

NAME OF THE PARTIES: Burlington Business Solutions Ltd.

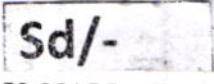
SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Rajesh Shah	Adv	
	Ahmed Chunawala		

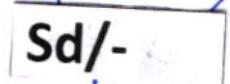
ORDER

CSP 569/230-232/NCLT/MB/MAH/2017
CSP 593/230-232/NCLT/MB/MAH/2017
CSP 595/230-232/NCLT/MB/MAH/2017
CSP 596/230-232/NCLT/MB/MAH/2017
CSP 597/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 16.8.2017.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)